<u>Annexure - 5</u> Date of Commencement of CIRP - 06 November 2020

List of Creditors as on 20 September 2023

List of operational creditors (Government dues)

(Amount in INR)

S. No.	Details of Ci	reditor	Details of claim received		Details of Claim Admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lien or	Whether lien / attachment	% share in total amount of claims admitted		any mutual dues, that may be set-off	claim rejected	claim under verification	
							attachment pending disposal	removed? (Yes/No)						
1	Deputy Commissioner of CGST & Central Excise, Belapur, Navi Mumbai	Central Government	20-Nov-20	1,63,79,000	1,63,79,000	Statutory dues	N/A	N/A	0.17	-	-	-	-	-
2	Office of Principal Commissioner of Customs, Bengaluru	Central Government	25-Nov-20	25,056	-	Statutory dues	N/A	N/A	-	-	-	25,056		Incorrect form without correct amount is received.
3	Deputy Commissioner of State Tax, Mazgaon, Maharashtra	Maharashtra Government	28-Dec-20	20,63,98,850	20,63,98,850	Statutory dues	N/A	N/A	19.32	-	-	-	-	-
4	Navi Mumbai Municipal Corporation	Maharashtra Government	02-Nov-22	1,03,60,546	1,03,60,546	Statutory dues	N/A	N/A	0.97	-	-	-	1	Addmitted pursuant to IA 20/2022
5	Securities & Exchange Board of India	Central Government	16-Jan-23	1,40,000	1,40,000	Statutory dues	N/A	N/A	0.00	-	-	-		Admitted pursuant to Appeal 5/2023
Total				23,33,03,452	23.31.38.396	il -	-	_	-	-	_	25,056	-	-